

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE SHAJI P. CHALY

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

FRIDAY, THE 8TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

W.P.(C).9801 of 2020

Petitioner

Sabu Steephen,  
Lilly Cottage, Perukavu.P.O,  
Peyad, Trivandrum-695 573, Kerala.  
Mob: **93 87 82 81 66**. Email: [sabusteephen73@gmail.com](mailto:sabusteephen73@gmail.com)

**Petitioner-In-Person**

**Respondents**

1. STATE OF KERALA,  
REPRESENTED BY CHIEF SECRETARY,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001
2. STATE OF KERALA,  
REPRESENTED BY SECRETARY,  
REVENUE DEPARTMENT,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001
3. STATE OF KERALA,  
REPRESENTED BY SECRETARY,  
FINANCE DEPARTMENT,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001
4. STATE OF KERALA,  
REPRESENTED BY SECRETARY,  
WATER RESOURCES DEPARTMENT,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001

5. STATE OF KERALA,  
REPRESENTED BY SECRETARY,  
LOCAL SELF GOVERNMENT DEPARTMENT,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001
6. STATE OF KERALA,  
REPRESENTED BY SECRETARY,  
IRRIGATION DEPARTMENT,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001
7. STATE OF KERALA,  
REPRESENTED BY SECRETARY,  
INDUSTRIES DEPARTMENT,  
GOVERNMENT SECRETARIAT, TRIVANDRUM-695001
8. KERALA STATE DISASTER MANAGEMENT AUTHORITY,  
REPRESENTED BY MEMBER SECRETARY,  
OBSERVATORY HILLS, VIKASBHAWAN P.O,  
TRIVANDRUM-695033.
9. DEPARTMENT OF MINING AND GEOLOGY,  
REPRESENTED BY DIRECTOR,  
DIRECTORATE OF MINING AND GEOLOGY,  
KESAVADASAPURAM, PATTOM PALACE P.O,  
TRIVANDRUM-695004.
10. KERALA WATER AUTHORITY,  
REPRESENTED BY MANAGING DIRECTOR,  
JALABHAWAN, VELLAYAMBALAM  
TRIVANDRUM-695033.

Respondents 1-10, by Sri.Bimal K.Nath, Sr.GP

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
8.5.2020, THE COURT ON THE SAME DAY, PASSED THE  
FOLLOWING

ORDER

Shaji P.Chaly, J.

This is a public interest litigation filed by a social worker seeking de-silting of eight rivers in the State of Kerala. The contentions raised in the writ petition are founded on Ext.P3 news report. According to the petitioner, appearing in person, unless the rivers are de-silted, there are chances for deluge during the ensuing monsoon, and other serious contentions are also raised by the petitioner.

The learned Government Pleader Sri.Bimal K.Nath seeks time to get instructions.

Post on 18.5.2020.

**SHAJI P.CHALY, Judge**

**M.R.ANITHA, Judge**

Mrcs/8.5.

APPENDIX

**Exhibit P-1:** True copy of the information published by Press Information Bureau, Government of India regarding Desilting of Water Bodies, dated 22/03/2018.

**Exhibit P-2:** True copy of the Rainfall report of India Meteorological Department, dated 19/08/2018.

**Exhibit P-3:** True copy of the news report published in The Times of India, titled “8 Rivers to be desilted before next rains in Kerala”, dated 24/12/2019.